

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4617
ANSWERED ON:25.04.2000
ATROCITIES ON DALITS
RAMJI LAL SUMAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been substantial increase in the cases of atrocities being committed on Dalits in the country;
- (b) if so, the reasons therefor;
- (c) the details of such cases reported during the last three years, State-wise; and
- (d) the steps being taken to check this increasing trend ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a) to (c): No, Sir. According to information contained in the National Crime Records Bureau's publication entitled 'Crime in India 1998', 25,638 cases of crime against the Scheduled Caste were reported in 1998 as against 27,944 cases in 1997 and 31,440 cases in 1996. Details in this regard are available in the Bureau's publications.

(d) 'Public Order' and 'Police' are State subjects as per the Constitution of India and, as such, registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments. However, the Central Government has been advising the State Governments, from time to time, to give more focussed attention to the improvement of administration of Criminal Justice System and take such measures as are necessary for the prevention of crime against the Scheduled Castes, Scheduled Tribes and other vulnerable sections of the society. Financial assistance is also provided to the State Governments for improving their policing infrastructure.